

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BUTTERFLY IMPEX
PRIVATE LIMITED.**

1.	Name of Corporate Person	Butterfly Impex Private Limited
2.	Date of Incorporation of Corporate Person	02/12/1992
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Pune
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U51909MH1992PTC069827
5.	Address of the registered office and principal office (if any) of Corporate Person	Office No. 5, 3 rd Floor, Amar Avinash Corporate City, 11 Bund Garden Road, Pune, Maharashtra, India, 411001
6.	Liquidation Commencement Date of Corporate Person	March 13, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Pranav J. Damania IBBI/IPA-001/IP-P00079/2017-18/10164 Address: - 407, Sanjar Enclave, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Contact No :- +91 98204 69825
8.	Last Date for Submission of Claims	April 12, 2026

Notice is hereby given that the **Butterfly Impex Private Limited** has commenced voluntary liquidation on March 13, 2026.

The stakeholders of **Butterfly Impex Private Limited** are hereby called upon to submit a proof of their claims, on or before April 12, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors (if any), shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SD/-

Pranav Damania

Liquidator in the matter of Butterfly Impex Private Limited.

Reg. No.: IBBI/IPA-001/IP-P00079/2017-18/10164

Authorisation for Assignment ("AFA"): AA1/10164/02/300627/109139

AFA Validity: June 30, 2027

Date: 16.03.2026

Place: Mumbai

RamKrishna Pure Finance
8-1202, The Capital, 'B' Wing, BKC, Bandra (East), Mumbai, Maharashtra, 400051

POSSESSION NOTICE

Whereas The undersigned being the Authorized Officer of Ramkrishna Pure Finance Pvt Ltd. Under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated Dec 16, 2025 mentioned hereunder calling upon the following borrowers to repay the amount mentioned in the notice being also mentioned hereunder within 60 days from the date of receipt of the said notice. The following borrowers having failed to repay the amount. Notice is hereby given to the following borrowers and the and the public in general that undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under sub section (4) of section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002.

LAN / Borrower(s) / Co-Borrower(s) / Guarantor(s) / Address

Loan Account No. LAP0010PUN00000001. (1) Mahendra Ram Sasar (borrower); (2) Ram Kondiba Sasar (co – Borrower); (3) Bajrang Ram Sasar (co – Borrower); (4) Swati Bajrang Sasar (co – Borrower) | Demand Notice Dated Dec 16, 2025 & Amount: Rs. 42,63,376/- (Forty Two Lakhs, Sixty Three Thousand Three Hundred and Seventy Six Only) as on 12/12/2025 | Date of Possession: Feb 26, 2026 | DESCRIPTION OF THE MORTGAGED PROPERTY: All that piece and parcel of Immovable Property Sr. No.12, Hissa No-4, Near Green Florencia Society, Sus Road, Sus, Tal-Mulashi, Pune-411021.

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the Charge of Ramkrishna Pure Finance Pvt Ltd. for an amount mentioned herein above and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Place: PUNE Date: 16.03.2026

Sd/- Authorised Officer-
For RAMKRISHNA PURE FINANCE PVT LTD

Motilal Oswal Home Finance Limited
CIN : U65922MH2013PLC248741 Regd. Office: Motilal Oswal Tower, Rahmatalah, Sagar Road, Opp. Parel ST Depot, Prabhadevi, Mumbai - 400 025, CS : 8251869898 Website: www.motilaloswal.com Email: mhw@motilaloswal.com

PUBLIC NOTICE

Motilal Oswal Home Finance Limited ("MOHFL") (Earlier known as "Aspire Home Finance Corporation Limited") hereby gives notice to the borrowers namely SHREEDHARARAO BHIKSHAM KARRA and (hereinafter collectively referred to as the "Borrowers") Loan Account No. LXCHA00116-170039731 to remove their personal belongings/articles from the said Secured Asset being "All that part and parcel of property situated" ("FLAT NO - 1, GROUND FLOOR, IRSHAD HEIGHTS, CTS NO/ 464, PIMPLE GURAV, PUNE, MAHARASHTRA - 411033") within a period of 7 days, the physical possession of which is with MOHFL in due compliance of the provisions of SARFAESI Act, 2002. The Borrowers are further informed that in the event the Borrowers fail to remove their personal belongings/articles from the said Secured Asset within the stipulated time period of 7 days, MOHFL shall be entitled and well within its right to dispose of the said personal belongings/articles in accordance with law inter-alia by holding public auction or obtaining quotations from the parties interested in buying the such assets.

Date: 16.03.2026
Place: MAHARASHTRA

For Motilal Oswal Home Finance Limited
Sd/-
Authorised Signatory

THE BUSINESS DAILY
FINANCIAL EXPRESS
FOR DAILY BUSINESS

**FORM A
PUBLIC ANNOUNCEMENT**
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BUTTERFLY IMPEX PRIVATE LIMITED.

1. Name of Corporate Person	Butterfly Impeex Private Limited
2. Date of Incorporation of Corporate Person	02/12/1992
3. Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Pune
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U51909MH1992PTC068827
5. Address of the registered office and principal office (if any) of Corporate Person	Office No. 5, 3rd Floor, Amar Avinash Corporate City, 11 Bund Garden Road, Pune, Maharashtra, India, 411001.
6. Liquidation Commencement Date of Corporate Person	March 13, 2026
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Pranav J. Damania BBJ/PA.001/IP-P00079/2017-18/10164 Address - 407, Sanjay Enclave, Opposite Milap Cinema, S.V. Road, Kandivali West, Mumbai - 400067. Email Id : pranav@winnadocs.com Contact No : +91 98204 65825
8. Last Date for Submission of Claims	April 12, 2026

Notice is hereby given that the **Butterfly Impeex Private Limited** has commenced voluntary liquidation on March 13, 2026. The stakeholders of **Butterfly Impeex Private Limited** are hereby called upon to submit a proof of their claims, on or before April 12, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors (if any), shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

**Sd/-
Pranav Damania
Liquidator in the matter of Butterfly Impeex Private Limited.**
Reg. No: IBB/PA-001/IP-P00079/2017-18/10164
Authorisation for Assignment ("AFA"): AA1/10164/02/300627/109139
AFA Validity: June 30, 2027
Date: 16.03.2026
Place: Mumbai

KRISHI UTPANNA BAZAR SAMITI PUNE
SHRI CHHATRAPATI SHIVAJI MAHARAJ MARKET YARD, GUTEKADI, PUNE-411037
Phone : 020 - 24262349.

e-Tender Notice of Year 2026
Main Portal : <http://mahatenders.gov.in>

Online E-tenders for the following work are invited by Krishi Utpanna Bazar Samiti Pune, E-bidders institutions/agencies registered with Government of Maharashtra in the appropriate class

Name of the work : 1) Contract for daily lifting and transportation of garbage within the entire market premises of Shri Chhatrapati Shivaji Maharaj Market Yard. The scope of work includes cleaning, lifting, and transportation of garbage generated from the Fruit and Vegetable Section, Onion and potato Section, Jaggery and Grocery Section including all internal vertical and horizontal roads, all service lanes, the road in front of Nisarg Mangal Karyalaya, Kalubai Mata Temple area and Hamal Bhavan Road, Flower Market and Proposed Flower Market, Truck Parking Area, Nehru Road and Shivneri Road, Banana Market, the road from Krushi Udyog Bhavan No. 2 corner to Gate No. 4 to Gate No. 7, Cattle Market and its surrounding area, Potato Shed No. 1 and 2, and other concerned sections within the market premises. The contract for garbage lifting and transportation shall be awarded for a period of three (3) years (36 months) from the date of issuance of the work order.

E-Tender Earnest Money: Rs. 5,00,000/-

Name of the work : 2) To Sweep and clean all the roads and service lanes in grains and jaggery market, Nisarg Mangal Karyalaya road, premises near Kalubai Mata Mandir, Hamal Bhavan Road, Shivneri Road, Late Baba Pokarna State Premises, Jawahar Lal Nehru Road, Banana Market, Cattle Market and Area, Potato Shed and Area, the Road from Krushi Udyog Bhavan No. 2 corner to Gate No. 4 to Gate No. 7. Cleaning of trees and dumping of garbage at various places as directed. The cost of the above said Tender Work should be quoted for the period of 3 years (36 months) from the date of issue of the Work Order.

E-Tender Earnest Money: Rs. 5,00,000/-

Name of the work : 3) Appointment of Work contractor For operation and maintenance of 37 Toilets in the Main Market premises Grocery Market, Flower Market and vegetable market, Banana Market and as per instruction of APMC.

Earnest money- Rs. 5,00,000/- (Rupees Five lakh only)

Detailed e-tender along with procedure and schedule can be seen at <http://mahatenders.gov.in> from 18/03/2026 Krishi Utpanna Bazar Samiti Pune reserves all rights to accept or reject any or all e-tenders without assigning any reason therefor.

**SECRETARY CHAIRMAN,
KRISHI UTPANNA BAZAR SAMITI PUNE**

AAVAS FINANCIERS LIMITED
(CIN:L65922RJ2011PLC034297) Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur, 302020

Demand Notice Under Section 13(2) of Securitisation Act of 2002

As the Loan Account Became NPA therefore The Authorised Officer (AO) Under section 13 (2) Of Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act 2002 had issued 60 day demand notice to the borrower as given in the table. According to the Notice if the Borrower does not deposit the Amount within 60 days, the amount will be recovered from Auction of the security as given below. As the demand Notice send to the borrower/guarantor has not been served, copy of demand notice has also been affixed on the secured assets as given below. Therefore you the borrower is informed to deposit the loan amount along with future interest and recovery expenses within 60 days, otherwise under the provisions of section 13 (4) and 14 of the said Act, the AO is free to take possession of the Security as given below.

Name of the Borrower	Demand Notice Date and Amount	Description of Mortgaged property
Bharat Basavani Malagi, Sunita Basavanni Malagi, Shakuntala Bharat Malagi (A/C NO.) 2111203602215444	13 Mar 26 Rs. 3033584/- 12 Mar 26	Property Bearing R. S. No. 387/1/2 (Its Old R. S. No. 387/1), Plot No. 47 Out Of Which Row House Unit No. 04, Situated At Gadhinglaj, Tal. Gadhinglaj, Dist. Kolhapur, Maharashtra Admeasuring 50.63 Sq. Mtrs.

Place : Maharashtra Date : 16.03.2026 Authorised Officer Aavas Financiers Limited

Chola
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CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
Corporate office address:- Chola Crest, Super B, C54 & C55.4, Thiru VI Ka Industrial Estate, Guindy, Chennai – 600 032

POSSESSION NOTICE [(APPENDIX IV) [Under Rule 8(1)]

WHEREAS the undersigned being the Authorised Officer of M/s. Cholamandalam Investment And Finance Company Limited, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of the powers conferred under Section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned below under Section 13(2) of the said Act calling upon you being the borrowers (names and addresses mentioned below) to repay the amount mentioned in the said notice and interest thereon within 60 days from the date of receipt of the said notice. The borrowers mentioned herein below having failed to repay the amount, notice is hereby given to the borrowers mentioned herein below and to the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on me under sub-section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002. The borrowers mentioned herein above in particular and the public in general are hereby cautioned not to deal with said property and any dealings with the property will be subject to the charge of M/s. Cholamandalam Investment And Finance Company Limited for an amount as mentioned herein under and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Sl. No.	Name and Address of the Borrowers & Loan A/c no.	Date of Demand Notice	O/S AMT	Description Of The Property Possessed	Date Of Possession
1.	Loan Account Nos. LAP3SA000079614 Mr/Mrs. Deepak Vilas Pisal (alias) Deepak Pisal Mr/Mrs. Nita PISAL Mr/Mrs. Vasanth Pisal All are R/o, at b. ghonshi tal karada, Vahagaoan, Satara, Maha, ashta 41524, Devi Chowk, Karad, MAHARASHTRA - 415124 also at Milkat No 75, bus stand, , ghunshi, karad , satara , maharashtra , 415124	26-12-2025	Rs.2013347/- (Rupees Twenty lakhs Thirteen Thousand Three Hundred Forty Seven Only) as on 26-12-2025 and interest thereon.	All the piece and parcel of land Milkat No. 75 area admeasuring 1125 Sq.ft along with R.C.C construction area Ground Floor 760 Sq.ft and First Floor 780 Sq.ft total built up area 1560 Sq.ft. Situated At Ghonashi Tal Karad Dist Satara within the limit of Ghonashi Gram Panchayat which is bounded as under, East - Property Of Shivaji Dnyanu Pisal West - Road North - Property Of Narayan Nirvut Pisal South - Road	Possession Notice: 04-03-2026

Date : 10-03-2026
Place : Satara

AUTHORIZED OFFICER
CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED

Kasegaon Education Society, Kasegaon
C/o Rajarambapu Institute of Technology, Rajaramnagar (Ishwarpur), Tal-Walwa, Dist - Sangli, Pin. 415 414 Maharashtra.
Contact: 9307128729.

WANTED

Applications are invited for the post of 'Principal' at our Rajarambapu Institute of Technology, (Polytechnic) Lohegaon, Pune.
For detailed information please visit institute
Website: www.ritppune.com

MAHARASHTRA EDUCATION SOCIETY
'MES Bhavan', 1214-1215 Sadashiv Peth, Pune 411030.
Contact: 020 - 41038100

RECRUITMENT

Applications are invited for the posts for MES Mukunddas Lohia College of Engineering, C.T.S. 30, Final Plot 28, TPS 1, Karve Road, Pune 411004.

• PRINCIPAL • PROFESSOR • ASSOCIATE PROFESSOR
• ASSISTANT PROFESSOR • LIBRARIAN
• ADMINISTRATIVE POSTS

For details and Application Form, visit <http://mlcoe.mespune.in> or <https://mespune.in/about-us/mes-news/career-recruitments/>. Kindly email the duly filled-in Application Form along with necessary documents to info.mlcoe@mespune.in within 21 days from the date of publication of advertisement.

- Chief Executive Officer

BHILAI ENGINEERING CORPORATION LTD.
Foundry Division: Hathkhaj Industrial Area, Bhilai, Dist. Durg, Chhattisgarh, India
Fabrication Division: 282/283, Street 17/C, Urla Industrial Area, Raipur – 493221

We are leading manufacturer of railway casting products ranging from 2 tons to 10 tons. We are currently looking for experienced and skilled professionals for our Machine Shop (CNC + Conventional) operations.

Positions Available – Machine Shop (CNC + Conventional)

HEAD OF MACHINE SHOP (CNC + Conventional)

- Experience: 10-15+ years
- Qualification: Graduate/ Post Graduate in Mechanical Engineering
- Strong experience in programming of CNC Plano Miller (3×6 meter, 5-axis) machines.
- Experience in mid to large-size HMC, VMC, and other CNC milling machines.
- Good knowledge of CNC programming software, program implementation on machines, and training Junior Operators/ Engineers.
- Ability to estimate machining hours, calculate cost per component, and plan machining processes as per drawing requirements.

CNC & CONVENTIONAL SHOP SUPERVISOR / SHIFT IN-CHARGE (Post Vacant- 07)

- Experience: Minimum 5+ years
- Qualification: Diploma / Degree in Mechanical Engineering
- Sound working knowledge of CNC programming and Machine Operation.
- Ability to independently manage shop floor operations

CNC OPERATOR (Post Vacant- 20)

- Experience: Minimum 3+ years
- Qualification: ITI/ Diploma/ Degree in Mechanical Engineering
- Experience in Plano Miller operations
- Hands-on experience in Plano Miller/ HMC / VMC machines
- Basic machine maintenance knowledge

Salary: as per mutual agreement.
Job Location :- Bhilai, Chhattisgarh, Interview Location: Pune/ Bhilai
Interested candidates are requested to Send resume: vinit.divedi@becfoundry.com or WhatsApp/ Call on 9993036777

**EXPRESS
Careers**

Dr. Vithalrao Vikhe Patil Foundation's
DR. VITHALRAO VIKHE PATIL COLLEGE OF ENGINEERING, AHILYANAGAR
Vadgaon Gupta, (Vilad Ghat), Post. – M.J.D.C., Ahilyanagar - 414 111 (M.S.)
Phone : 0241-2777296/277753 E-mail : principal@enggnagar.com
Website: <http://www.enggnagar.com>

APPOINTMENT

Applications are invited from eligible candidates on plain paper for the following posts for Dr. Vithalrao Vikhe Patil College of Engineering, Vilad Ghat, Ahilyanagar-414 111 along with the copies relevant Certificates, experience and passport size photographs so as reach undersigned within 30 days from the date of publishing of this advertisement.

Course	Name of the Post	Total Post	Reservation							
			SC	ST	DT/VJ (A)	NT	OBC	SEBC	EWS	OPEN
Post Graduate Courses										
Civil (Structural)	A Asso. Prof.	1	-	-	-	-	-	-	-	1
	B Asso. Prof.	1	-	-	-	-	-	-	-	1
Mechanical (Design)	A Asso. Prof.	1	-	-	-	-	-	-	-	1
	B Asso. Prof.	1	-	-	-	-	-	-	-	1
Data	A Asso. Prof.	1	-	-	-	-	-	-	-	1
Science	B Asstt. Prof.	1	-	-	-	-	-	-	-	1
Under Graduate Courses										
Civil Engg.	A Professor	1	-	-	-	-	-	-	-	1
	B Asso. Prof.	1	1	-	-	-	-	-	-	-
Mechanical Engg.	A Professor	1	-	-	-	-	-	-	-	1
	A Asso. Prof.	1	1	-	-	-	-	-	-	-
E&TC	B Asstt. Prof.	2	-	1	1	-	-	-	-	-
Electrical Engg.	A Professor	1	-	-	-	-	-	-	-	1
	B Asstt. Prof.	3	1	1	1	-	-	-	-	-
Information Technology	A Professor	1	-	-	-	-	-	-	-	1
	B Asso. Prof.	1	1	-	-	-	-	-	-	-
	c Asstt. Prof.	3	-	1	1	-	-	-	-	-
Computer	A Professor	1	-	-	-	-	-	-	-	1
Science and Design	B Asso. Prof.	2	1	-	-	-	-	-	-	1
	C Asstt. Prof.	8	1	1	1	-	1	1	1	2
EE (VLSI) Design and Technology	A Asstt. Prof.	3	1	-	1	-	-	-	-	1
Computer	A Asso. Prof.	1	-	-	-	-	-	-	-	1
Engg.	B Asstt. Prof.	5	1	-	1	-	1	1	1	-
AIDS	- Asstt. Prof.	1	-	-	-	-	-	-	-	1
Mathematic	- Asstt. Prof.	4	1	-	1	-	1	-	-	1
Physics	- Asstt. Prof.	3	1	-	1	-	-	-	-	1
Chemistry	- Asstt. Prof.	2	1	-	1	-	-	-	-	1
Librarian	-	1	1	-	-	-	-	-	-	1

Handicap Reservation :-
Assistant Professor- 01 post (Group-A, Blind/Low Vision) are Reserved .
Qualification Experience & Pay Scale :-
As per AICTE/ Savitribai Phule Pune University/ Govt. of Maharashtra norms.
Reserve category candidates should send one copy with acknowledgment of college of their application to the Dy. Registrar, Reservation Cell, Savitribai Phule Pune University Pune-07. (Mail ID :- reservation@unipune.ac.in)

SECRETARY GENERAL

AXIS BANK LTD. Registered Office : Axis Bank Ltd., "Trishul" -3rd floor, Opp. Samaratheshwar Temple, Near Law Garden, Ellisbridge, Ahmedabad -380006, Branch Office : Axis Bank Ltd., Sterling Plaza, Ground floor, Opp. Sai Services Petrol Pump, J.M.Road, Pune-411004.

POSSESSION NOTICE [RULE 8(1)]

Whereas, The undersigned being the Authorized Officer of the Axis Bank Ltd., Under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notices on the dates mentioned below, calling upon the borrowers / Co-borrowers / Guarantors / mortgagors, as per details given below, to repay the amounts mentioned in the respective Notices within 60 days from the date of the respective notice. The borrowers / Co-borrowers / Guarantors / mortgagors, having failed to repay the amount, notice is hereby given to the borrowers / Co-borrowers / Guarantors / mortgagors and the public in general that the undersigned has taken **Symbolic Possession** of the property described herein below in exercise of powers conferred on him/her under section 13(4) of the said Act, read with Rule, 6 & 8 of the Security Interest (Enforcement) Rules, 2002 on the date mentioned below. The borrowers / Co-borrowers / Guarantors / mortgagors in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **Axis Bank Ltd.**, for amounts mentioned below. The borrower's attention is invited to the provisions of Sub Section (8) of Section 13 of the SARFAESI Act, 2002 in respect of time available, to redeem the secured assets.

Sr.No.	Name and Address of the Borrower / Co-Borrower / Mortgagor / Guarantor	Outstanding Amount in Rs.
1.	1) Abdulwahab Abdulwaddood Khan 2) Salama Khatoon Abdulwahab Khan, Both R/o. Flat No.201, Sai Avinue, Paris Colony, Tapkir Nagar, Kalewadi, Near Baby School, Pune-411017, Also at : S No.79/1/9, Near Nawale DTC, Kalewadi, Pune 411017 Also at : Flat No.1102, 11th Floor, C-Wing, Silver-9, Gat No-230, Borhade Wadi, Moshi, Pune-412105.	Rs. 30,62,871/- (Rupees Thirty Lakh Sixty Two Thousand Eight Hundred Seventy One Only) amount as on 28/08/2025 & together with further contractual rate of interest from 29/08/2025 thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
Date of Demand Notice : 04/09/2025		Date of Symbolic Possession : 10/03/2026
Details of Mortgaged Property : All that piece and parcel of Flat No.1102, on 11th Floor, admeasuring carpet area 52.50 Sq. Mtrs alongwith Terrace area 7.50 Sq. Mtr and Dry Balcony area 2.85 Sq. Mtr. and exclusive right to use Covered Car Parking, in Wing 'C' of the Project Known as "Silver 9" constructed on Gat No. 227/1, 227/2 (Old S.No.1345), 228/1, 228/2 (Old S.No.1346) and 230 (Old S. No. 1347), situated at Village Borhadewadi, Tal.Haveli, Dist.Pune and within the limits of Pimpri Chinchwad Municipal Corporation and bounded as per Building Plan.		
2.	1) Kishor Tanaji Kadavekar 2) Ashwini Kishor Kadavekar, Both R/o. Flat No. 518, 5th Floor, Wing -A, Shivam Green Court, Mahalunge, Tal.Khed, Dist.Pune 410501 Also at : Room No.3, Babu Kanulkar Building, Near Marimata Mandir, Nigohje, Tal. Khed, Dist. Pune-410501 Also at : Vasti, Near Maruti Mandir, Sakurdi, Tal & Dist.Satara-415114.	Rs.13,74,696/- (Rupees Thirteen Lakh Seventy Four Thousand Six Hundred Ninety Six Only) amount as on 26/08/2025 & together with further contractual rate of interest from 27/08/2025 thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
Date of Demand Notice : 04/09/2025		Date of Symbolic Possession : 10/03/2026
Details of Mortgaged Property : All that part and parcel of Apartment No. 518, on 5th Floor, admeasuring Carpet area 35.37 Sq.Mtrs., Enclosed Balcony area 3.23 Sq. Mtrs., Dry Balcony area 2.32 Sq. Mtrs., Cupboard area 0.87 Sq. Mtrs., Terrace area 5.56 Sq. Mtrs., Total Carpet area 47.35 Sq. Mtrs., In the Building "A" of the Project Known as "Shivam Green Court" constructed on Gat No.175, Situated at Village - Mahalunge, Tal.Khed, Dist.Pune and Owned by Kishor Tanaji Kadavekar and Ashwini Kishor Kadavekar and bounded as per Building plan.		
3.	1) Sharad Baban Narake 2) Shubhangi Sharad Narake, Both R/o. Flat No.B-402, 4th Floor, Wing 'B' Mayuri Residency, Sanaswadi, Tal.Shirur, Dist.Pune-412208. Also at : Pune Nagar Road, Near Kanifnath Mandir, Narke Wasti, Sanaswadi, Tal.Shirur, Dist.Pune-412208.	Rs. 11,39,288/- (Rupees Eleven Lakh Thirty Nine Thousand Two Hundred Eighty Eight Only) amount as on 24/11/2025 & together with further contractual rate of interest from 25/11/2025 thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
Date of Demand Notice : 29/11/2025		Date of Symbolic Possession : 10/03/2026
Details of Mortgaged Property : All that piece and parcel of Flat No.B-402, on 4th Floor, admeasuring Saleable Built-Up area 580 Sq. Ft. i.e. 53.90 Sq. Mtrs., alongwith Car Parking of area admeasuring 100 Sq. Ft. i.e. 9.29 Sq. Mtrs., in the Building 'B', of the Building Known as " Mayuri Residency ", and constructed on Gat No. 1405 & 1406, Situated at - Sanaswadi, Tal.Shirur, Dist.Pune and owned by Sharad Baban Narake and bounded as per Building Plan.		
4.	1) Uday Balkrishna Mestry 2) Varsha Uday Meshry, Both R/o. Flat No. 1003, 10th Floor, Wing No. 'B', Roshan One, Varale, Tal. Khed, Dist. Pune 410501 Also at : Flat No. 603, Wing 'B', Roshan One, Varale, Chakan, Dist. Pune 410501 Also at No.1 : Lad Chawl, Room No.3, Malpa Dongri No. 3, Anderi East, Chakala MIDC, Mumbai 400093 Also at No.2 : Prabhudadi, Near Dr. Sridhar Raghunath School, Muntal, Tal.Devgad, Dist.Sindhudurg - 416803.	Rs.16,47,902/- (Rupees Sixteen Lakh Forty Seven Thousand Nine Hundred Two Only) amount as on 24/11/2025 & together with further contractual rate of interest from 25/11/2025 thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
Date of Demand Notice : 29/11/2025		Date of Symbolic Possession : 10/03/2026
Details of Mortgaged Property : All that piece and parcel of Flat No. 1003, on 10th Floor, admeasuring Carpet area 308 q. Ft. i.e. 28.60 Sq. Mtrs., Adjacent Open Terrace area 45 Sq. Ft. i.e. 4.18 Sq. Mtrs., in the Wing 'B', of the Project Known as " Roshan One ", and constructed on Gat No.1/3 & 1/4, Situated at -Varale, Tal.Khed, Dist.Pune and owned by Uday Balkrishna Mestry and Varsha Uday Meshry and bounded as per Building Plan.		
5.	1) Nilachal Automation & Technologies Pvt. Ltd. 2) Narayan Homi Commissariate 3) Charan Homi Commissariate 4) Sumitra Narayan Commissariate, All R/o. Gat No.613, Pawar Wasti, Kudalwadi, Chikhaji, Pune-412114 Also at : D-13, Konark Park, 206, Dhole Patil Road, Pune-411001 Also at : D-14, Konark Park, 206, Dhole Patil Road, Pune-411001 Also at : D-15, Konark Park, 206, Dhole Patil Road, Pune-411001 Also at : D-16, Konark Park, 206, Dhole Patil Road, Pune-411001.	Rs. 1,87,16,251/- (Rupees One Crore Eighty Seven Lakh Sixteen Thousand Two Hundred Fifty One Only) being the amount due on termination of the agreement, at the contractual rate of interest till the date of payment.
Date of Demand Notice : 28/07/2025		Date of Symbolic Possession : 10/03/2026
Details of Mortgaged Property : All that piece and parcel of the Flat No. 13, 14, 15 & 16 totally area admeasuring about 298.30 Sq.Mtrs. i.e. 3210 Sq.Ft. (built up) on the 4th floor, in the wing no. D, along with allotted car parking area admeasuring about 4.64 Sq.Mtrs. in the building known as "Konark Park" now in the society known as "Konark Park CHS Ltd.", constructed on the land bearing Plot No. 206 out of S.No. 122/B (S.No. 349/B) i.e. Old S.no. 1/122 having corresponding CTS No. 5, total area admeasuring about DDH-SR situated at village Ghorpadi, Tal. Haveli, Dist. Pune.		

